

**GOVERNMENT OF INDIA  
MINISTRY OF TOURISM**

**LOK SABHA  
UNSTARRED QUESTION NO.2952  
ANSWERED ON 07.08.2023**

**DEVELOPMENT OF NEW TOURISM SPOTS IN BORDER AREAS OF PUNJAB**

**2952. SHRI GURJEET SINGH AUJLA:**

**Will the Minister of TOURISM be pleased to state:**

- (a) whether any new tourism spots in Punjab particularly in its border areas have been identified by the Government;**
- (b) whether the Government proposes to develop the said identified spots;**
- (c) if so, the details thereof;**
- (d) the steps taken by the Government for the conservation of historical heritage sites of the country including Punjab during the last two years; and**
- (e) whether any separate budgetary provisions for the conservation of these historical heritage sites have been made by the Union Government for the State of Punjab and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF TOURISM**

**(SHRI G. KISHAN REDDY)**

**(a) to (e): While development of tourism infrastructure is primarily the responsibility of the concerned State Governments(SGs)/Union Territory Administrations (UTAs), the Ministry of Tourism under its schemes of 'Swadesh Darshan', 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' and 'Assistance to Central Agencies' provides financial assistance to the State Governments/ Union Territory Administrations/Central Agencies in consultation with them subject to adherence of scheme guidelines, availability of funds etc. for development of tourism infrastructure in the country including Punjab. The detail of projects sanctioned under the above mentioned schemes including Border area in Punjab are annexed. The Ministry of Tourism has revamped the Swadesh Darshan scheme as 'Swadesh Darshan 2.0 (SD2.0)' with the**

**objective to develop sustainable and responsible tourism destinations and in consultation with the SG of Punjab has identified 'Amritsar' and 'Kapurthala' as destinations for development under SD2.0.**

**Further, Archaeological Survey of India (ASI) takes up conservation work of 3696 centrally protected monuments/sites in the country. Conservation and preservation is a continuous process. ASI incurs adequate expenditure as per the budget allocation made on the basis of conservation programme earmarked for the purpose of conservation and maintenance of the centrally protected monuments/sites under its jurisdiction. ASI follows its own guidelines for the conservation of protected monuments/sites as per the National Conservation Policy, 2014. There are 33 Centrally protected monuments under the jurisdiction Archaeological Survey of India (ASI) in the State of Punjab. However, no separate budgetary provision has been made for the centrally protected monuments of Punjab under the ASI jurisdiction.**

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**ANNEXURE****STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO.2952 ANSWERED ON 07.08.2023 REGARDING DEVELOPMENT OF NEW TOURISM SPOTS IN BORDER AREAS OF PUNJAB****LIST OF PROJECTS SANCTIONED IN PUNJAB UNDER SWADESH DARSHAN, PRASHAD SCHEMES AND ASSISTANCE TO CENTRAL AGENCIES****(Amount in ₹ crore)**

<b>S. No.</b>	<b>Circuit / Sanction Year</b>	<b>Name of the Project</b>	<b>Amount Sanctioned</b>
<b>SWADESH DARSHAN</b>			
<b>1</b>	<b>Heritage Circuit/ 2018-19</b>	<b>Development of Anandpur Sahib - Fatehgarh Sahib - Chamkaur Sahib - Ferozpur - Khatkar Kalan – Kalanour - Patiala</b>	<b>94.51</b>
<b>PRASHAD</b>			
<b>2</b>	<b>2015-16</b>	<b>Development of Karuna Sagar Valmiki Sthal at Amritsar</b>	<b>6.40</b>
<b>3</b>	<b>2021-22</b>	<b>Development of Chamkaur Sahib at Rupar, Punjab</b>	<b>31.57</b>
<b>Assistance to Central Agencies schemes</b>			
<b>4</b>	<b>2017-18</b>	<b>Project for Infrastructural Development at JCP Attari</b>	<b>13.12</b>
<b>5</b>	<b>2018-19</b>	<b>CFA for Restoration/ Renovation of 'Jallianwala Bagh Memorial' &amp; Additional work to be taken at Jallianwala Bagh National Memorial at Amritsar, Punjab.</b>	<b>23.02</b>

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